

secreation of grave yards, digging up of dead bodies, etc. Keeping in view these complaints, the condition of production of a certificate from the police authorities concerned in regard to the source of procurement has been stipulated. All State Governments and Union Territories were also advised to keep an informal watch on the collectors of human skeletons to prevent any unlawful/criminal activities being resorted to by them.

कर अपवंचन के मामलों का पता लगाने के लिए सारे देश छोड़े

*496. श्री दीपक राम सारण : क्या वित्त मंत्री निम्नलिखित जानकारी दर्शाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) कर अपवंचन के मामलों का पता लगाने के लिए सारे देश में जनवरी, 1980 से अब तक कुल कितने छोड़े मारे गये हैं;

(ख) कितने मूल्य का माल कब्जे में लिया गया;

(ग) कितने मूल्य का माल जब्त किया गया;

(घ) कितने मामलों में चालान किये गये;

(ङ) इस बारे में कितने लोगों को सजा दी गई; और

(च) कितने मामले सरकार के विचाराधीन हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिरोडिया) : (क) आयकर विभाग ने जनवरी 1980 से नवम्बर 1980 तक की अवधि में 2940 तलाशियां ली हैं :

(ख) इन तलाशियों के दौरान लगभग 16.43 करोड़ रुपये मूल्य की परिसम्पत्तियां पकड़ी गई हैं ।

(घ) से (च). इन मामलों में विस्तृत तथा सम्पू्क जांच-पड़ताल चल रही है । जांच-पड़ताल पूरी होते ही इन मामलों में कानून के अन्तर्गत यथोचित कार्यवाही की जायेगी ।

Hike in customs duty on high density Polythylene

*499. Shri H. N. NANJE GOWDA:

SHRI D. M. PUTTE GOWDA:

Will the Minister of FINANCE be pleased to state:

(a) whether the basic price of Indigenous Plastic Raw material is much higher than the similar cost of raw materials in foreign countries like South Korea;

(b) if so, whether steep rise of Customs Duty from 91.7 per cent on C.I.F. value of High Density Polythylene to 156.6 per cent will cause severe strain on the meagre finances of small scale plastic units;

(c) whether in view of recent hike in Customs Duty to 156.6 per cent on High Density Polythylene most of the small scale units are about to be closed resulting in retrenchment and loss of revenue on account of sales tax, income tax to Government; and

(d) whether in view of this, it is proposed to reduce the customs duty to what was prevailing prior to 16-10-1980?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) Owing to the fact that Indian petro-chemical plants are generally based on higher priced naphtha and are comparatively less viable in size, the basic prices of indigenous plastic raw material are generally higher than the basic prices prevalent in foreign countries where quite a few of the plants are based on cheaper feed stock like natural gas and have more viable production capacities.